## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(through Video Conferencing)

OWP No. 930/1991

Sada Nand

....Petitioner (s)

Through:- Mr. Rahul Pant, Advocate

(on video call from residence in Jammu)

V/s

J&K Special Tribunal and others

....Respondent(s)

Through:- Mr. S. S. Nanda, Sr. AAG for Nos. 2

and 3

(on video call from residence in Jammu) Mr. Abhishek Kotwal, Advocate vice Mr. K. Nirmal Kotwal, Advocate for

Nos. 4 to 9

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 09.06.2020

Learned counsel appearing for respondent Nos. 4 to 9 seeks adjournment on the ground that his senior counsel is unwell.

Adjourned.

List for final consideration on 02.07.2020.

Meanwhile, petitioner's counsel to do the needful in terms of order dated 07.03.2019.

(RAJNESH OSWAL) JUDGE

Jammu 09.06.2020 (Rakesh)